given by the hon. Minister that various quarters have been requesting for enhancement of this amount, will the Minister give us an assurance that it will be enhanced to twenty thousand rupees keeping in view the cost of living?

SHRI JAIRAM RAMESH: Sir, I am not in a position to give an assurance to the hon. Member. All I want to bring to the hon. Member's notice is that in addition to the National Family Benefit Scheme, we have Insurance Schemes based on the premium that is paid by the Central Government and the State Government. For example, under the *Aam Aadmi Bima Yojana*, there is a premium of two hundred rupees; that is shared between the Centre and the States and that provides an insurance cover, for the affected family, ranging from thirty-five thousand rupees to seventy thousand rupees. So, it is not as if the National Family Benefit Scheme is the only scheme to help families in distress. We also have Insurance Schemes. But the hon. Finance Minister is here; I am sure that he has also heard what you said. And all I can tell you is that we will certainly consider this suggestion very seriously.

MR. CHAIRMAN: Question No. 382. The Hon'ble Member absent.

*382. [The Questioner (Shri Satyavrat Chaturvedi) was absent.]

दिल्ली और राष्ट्रीय राजधानी क्षेत्र में संपीड़ित प्राकृतिक गैस (सीएनजी) फिलिंग स्टेशन

*382. श्री सत्यव्रत चतूर्वेदी : क्या पेट्रोलियम और प्राकृतिक गैस मंत्री यह बताने की कृपा करें कि:

(क) क्या यह सच है कि दिल्ली और राष्ट्रीय राजधानी क्षेत्र (एनसीआर) में संपीड़ित प्राकृतिक गैस (सीएनजी) के 65 फिलिंग स्टेशन स्थापित किए जाने थे और उनमें से 42 स्टेशनों को राष्ट्रमंडल खेल, 2010 से पहले आरंभ किया जाना था;

(ख) पेट्रोलियम और विस्फोटक सुरक्षा संगठन, नागपुर द्वारा कितने संपीड़ित प्राकृतिक गैस (सीएनजी) फिलिंग स्टेशनों के लिए अब तक अनापत्ति प्रमाण पत्र (एनओसी) जारी नहीं किया गया है;

(ग) इसके क्या कारण हैं; और

(घ) वर्तमान में दिल्ली और राष्ट्रीय राजधानी क्षेत्र में कितने संपीड़ित प्राकृतिक गैस फिलिंग स्टेशन काम कर रहे हैं?

पेट्रोलियम **और प्राकृतिक गैस मंत्री (श्री एस. जयपाल रेड्री**) : (क) से (घ) एक विवरण सदन के पटल पर रख दिया गया है।

विवरण

(क) जुलाई, 2008 में यह घोषित किया गया था कि राष्ट्रमंडल खेल 2010 (सीडब्ल्यूजी 2010) से पहले इन्द्रप्रस्थ गैस लि. (आईजीएल) दिल्ली और राष्ट्रीय राजधानी क्षेत्र (एनसीआर) में 50 अतिरिक्त सीएनजी स्टेशन स्थापित करेगी।

जुलाई, 2008 से अक्तूबर, 2010 तक की अवधि, अर्थात् राष्ट्रमंडल खेल से पहले के दौरान आईजीएल ने दिल्ली और एनसीआर में 88 अतिरिक्त सीएनजी स्टेशनों की स्थापना की। इन 88 सीएनजी स्टेशनों में से 40 सीएनजी स्टेशनों को राष्ट्रमंडल खेलों से पहले अक्तूबर, 2010 से पहले चालू कर दिया गया था। शेष 48 सीएनजी स्टेशनों को विभिन्न प्राधिकरणों से अनुमति/लाइसेंस/अनापत्ति प्रमाण-पत्र/स्वीकृतियां प्राप्त न होने के कारण सीडब्ल्यूजी 2010 से पहले चालू नहीं किया जा सका।

(ख) और (ग) वर्तमान में दिल्ली और एनसीआर में अवस्थित 29 सीएनजी स्टेशनों (24 आईजीएल स्टेशन और 5 ओएमसीज के खुदरा बिक्री केन्द्रों पर) को तृतीय पक्षकार निरीक्षण (टीपीआई) से प्रमाणन, अतिरिक्त शुष्क रासायनिक पाउडर (डीसीपी) प्लावन प्रणाली का प्रावधान, छत के लिए अतिरिक्त सीढ़ियों आदि जैसे अतिरिक्त उपाय करने के लिए पेट्रोलियम और विस्फोटक सुरक्षा संगठन से अनापत्ति प्रमाण पत्र की प्रतीक्षा है

(घ) वर्तमान में दिल्ली और एनसीआर में कुल 241 सीएनजी स्टेशनों का प्रचालन किया जा रहा है।

CNG filling stations in Delhi and NCR

 \dagger^{*} 382. SHRI SATYAVRAT CHATURVEDI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that 65 Compressed Natural Gas (CNG) filling stations were to be set up in Delhi and the National Capital Region (NCR) and out of them, 42 stations were to be started before the Commonwealth Games, 2010;

(b) the number of CNG filling stations which have not been issued 'No Objection Certificate' (NOC) by the Petroleum and Explosives Safety Organisation, Nagpur, yet;

- (c) the reasons therefor; and
- (d) the number of CNG filling stations functioning in Delhi and NCR at present?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI S. JAIPAL REDDY): (a) to (d) A Statement is laid on the Table of the House.

Statement

(a) In July, 2008, it was announced that Indraprastha Gas Limited (IGL) would set up additional 50 CNG stations before the Commonwealth Games 2010 (CWG 2010) in Delhi and NCR.

During the period July, 2008 to Oct, 2010 *i.e.*, prior to the Commonwealth Games, IGL set up 88 additional CNG stations in Delhi and NCR. Of these 88 CNG stations, 40 CNG stations were started before Commonwealth Games in Oct, 2010. The balance 48 CNG stations could not be started before CWG 2010 because of non receipt of requisite permission/licenses/NOC/clearances from various authorities.

(b) and (c) Currently, 29 CNG stations (24 IGL stations and 5 at OMCs Retail Outlets) located in Delhi and NCR are awaiting No Objection Certificate from the Petroleum and Explosive Safety Organization for additional measures such as certification from Third Party

[†]Original notice of the question was received in Hindi.

Inspection (TPI), provision of additional Dry Chemical Powder (DCP) flooding system, additional staircase for roof top etc.

(d) Currently, a total of 241 number of CNG Stations are operational in Delhi and NCR.

MR. CHAIRMAN: Any supplementaries?

SHRI RAJIV PRATAP RUDY: Sir, this question has come about opening retail stations of CNG in Delhi. I believe, a large number of stations have come up in Delhi and it is a fact, Sir, that....

MR. CHAIRMAN: CAG stations or CNG stations?

SHRI RAJIV PRATAP RUDY: CNG stations.

MR. CHAIRMAN: CNG.

SHRI RAJIV PRATAP RUDY: CAG station is only one, Sir!

MR. CHAIRMAN: Yes. Go ahead, please. ... (Interruptions)

SHRI RAJIV PRATAP RUDY: We all in Delhi have realized that in last ten years, ever since CNG was launched, it has considerably changed the environment of Delhi. So, it is a remarkable achievement by any Government, supported by the Delhi Government and the Union Government. Even right from the NDA days, it started and it has an extraordinary impact on Delhi, and we can feel that change of environment. Sir, it has basically led to the reduced use of diesel. Three wheelers in Delhi are using CNG.

MR. CHAIRMAN: Question, please.

SHRI RAJIV PRATAP RUDY: And, Sir, the buses also are using it. Sir, my only small question here is this. Sir, Delhi Metro, since it has started, has proved to the world that it is the only Metro in the world, which has succeeded in claiming a carbon credit of 47 crores for reducing carbon emissions. It is the only Metro in the world, which has succeeded. I think the CAG plan in Delhi has worked remarkably.

SOME HON. MEMBERS: CNG plan.

SHRI RAJIV PRATAP RUDY: CNG plan. 'CNG', I said. I would just like to know, if it is possible for the Minister to reply, whether the Ministry of Petroleum and Natural Gas has made a claim with the UN body which looks into the Kyoto Protocol assessment and whether we have made claims for the carbon print reduction, claims on that damage which was done and the claims which are made.

MR. CHAIRMAN: Thank you.

SHRI RAJIV PRATAP RUDY: If we have made, it could be a great asset, and that will help in reducing the cost of CNG, Sir.

MR. CHAIRMAN: Thank you.

SHRI S. JAIPAL REDDY: Sir, I completely endorse the positive laudatory observations made by the hon. Member on the achievements of Metro in Delhi and on the positive consequences of CNG. He has, however, made a suggestion. He has asked whether we could get carbon credits internationally. I have not thought of it; I will try and get it examined.

SHRI K.N. BALAGOPAL: Sir, the CNG stations in Delhi are very less in number. I want to know why the Government is not increasing the stations and whether the Government will introduce CNG stations in other States like Kerala.

AN HON. MEMBER: And throughout the country.

SHRI S. JAIPAL REDDY: Sir, although it may fall outside the scope of the question, I would like to answer the hon. Member's question. It is our ambition to spread the CNG network to almost all the Metro cities at least.

But it is still an ambition. There is a long way to go. The suggestion of the Member has been noted.

श्री प्रकाश जावडेकर : सर, उत्तर में एक बहुत महत्वपूर्ण बात यह आयी है कि currently, 29 CNG stations located in Delhi are awaiting 'No Objection Certificate' from the Petroleum and Explosive Safety Organisation for additional measures. मैं पूछना चाहता हूँ कि यह Petroleum and Explosive Safety Organisation क्या कहीं विदेश में बैठी है? यह देश में कहाँ है? यह आपके अंतर्गत है। यह एक महीने, दो महीने या ऐसी ही किसी अवधि में inspection करके सर्टिफिकेट क्यों नहीं दे देती है? Can you give a timeframe when these will be cleared?

SHRI S. JAIPAL REDDY: There is an organisation called PESO which is headquartered in Chandigarh. It is under the Commerce Ministry, under the Government of India. However, recently the standards of security measures have been upgraded. As a consequence, it is taking time. I can tell the hon. Member that by July, 2012 these remaining 29 Stations, which have already been commissioned, and which have not been started, will be started.

MR. CHAIRMAN: Q.No. 383. ... (Interruptions)...

प्रो. एस.पी. सिंह बघेल : सर, ...(व्यवधान)...

श्री सभापति : नहीं, आप बैठ जाइये। ...(व्यवधान)... अपने साथी को सवाल पूछने दीजिए। ...(व्यवधान)...

प्रो. एस.पी. सिंह बघेल : किसानों को सस्ता ईंधन उपलब्ध कराने के लिए ऑटोमोबाइल क्षेत्र में ...(व्यवधान)...

MR. CHAIRMAN: Mr. Mysura Reddy, please ask your question. ...(Interruptions)... आप बैठ जाइए। ...(व्यवधान)... प्रो. एस.पी. सिंह बघेल : क्या किसानों के लिए कम कीमत पर सीएनजी वाले ट्रैक्टर बनाने की आपकी कोई योजना है? ...(व्यवधान)...

श्री सभापति : ऐसे काम नहीं चलेगा, आप बैठ जाइए। ...(व्यवधान)...

Complaints against pharmacists in CGHS Ayurvedic dispensaries

in Delhi

*383. SHRI M.V. MYSURA REDDY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that despite serious complaints against junior pharmacists of North Avenue Ayurvedic Dispensary, New Delhi and Janakpuri Ayurvedic Dispensary, Delhi, no stringent action has been taken against them;

(b) the reasons for not transferring the said pharmacists and only issuing simple warnings inspite of serious complaints against them; and

(c) the reasons for not treating these complaints seriously and not issuing orders for their inter-zonal transfer?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (c) A Statement is laid on the Table of the House.

Statement

Complaints received against two Pharmacists working in North Avenue Ayurvedic Dispensary and Janakpuri Ayurvedic Dispensary relate to misbehavior, rude language, nonavailability in office hours and issue of wrong or substitute medicines. Both Pharmacists were asked to explain their conduct and behavior and have been warned to improve their conduct and to be careful which dispensing medicines to beneficiaries. Both the Pharmacists have since been transferred to dispensaries in other Zones.

SHRI M. V. MYSURA REDDY: Sir, I appreciate the hon. Minister for taking action against a delinquent official. But this is a case of AYUSH dispensary where the pharmacist was supplying wrong medicines and it led to complications. They would not cure, but they would complicate the disease. So, the action was taken against the official for supplying wrong medicines and indiscipline and it was only transfer. This was on the complaint of an MP. He wrote a letter to the Minister on 13th May. May I know from the Minister when the action was taken? What were the reasons for delaying the action for a long period? Transfer is the only punishment when he supplied wrong medicines.

SHRI GHULAM NABI AZAD: Sir, at the outset, I must thank the hon. Member for raising this issue. I totally agree with the hon. Member. The complaints against both these pharmacists are of very serious nature. But this being a city cadre, they are not transferable from one State to